

**AMENDMENTS TO ALL INDIA INSTITUTE OF MEDICAL SCIENCES RULES**

**Shri Karmarkar:** I beg to lay on the Table, under sub-section (3) of section 28 of the All India Institute of Medical Sciences Act, 1956, a copy of the Notification No. G.S.R. 633 dated the 26th July, 1958, making certain amendments to the All India Institute of Medical Sciences Rules, 1958. [Placed in Library. See No. LT-796/58]

**AMENDMENT TO COTTON TEXTILES (CONTROL) ORDER**

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):** On behalf of Shri Kanungo, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, dated the 28th January, 1956, making certain further amendment to the Cotton Textiles (Control) Order, 1958. [Placed in Library. See No. LT-797/58].

**NOTIFICATIONS ISSUED UNDER THE ESSENTIAL COMMODITIES ACT, 1955**

**The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):** I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of each of the following notifications:

- (i) G.S.R. No. 344 dated the 10th May, 1958 making certain further amendment to the Bombay Rice (Export Control) Order, 1957.
- (ii) G.S.R. No 345 dated the 10th May, 1958 making certain further amendment to the Orissa Rice (Prohibition of Export) Order, 1957.
- (iii) G.S.R. No. 346 dated the 10th May, 1958 making certain further amendment to the Inter-Zonal Wheat Movement Control Order, 1957.

(iv) G.S.R. No. 347 dated the 10th May, 1958 making certain further amendment to the rice (Southern Zone) Movement Control Order, 1957.

(v) G.S.R. No. 348 dated the 10th May, 1958 making certain further amendment to the Wheat Roller Flour Mills (Licensing and Control) Order, 1957.

(vi) G.S.R. No. 349 dated the 10th May, 1958 making certain further amendment to the Punjab Rice (Movement Control) Order, 1957.

(vii) G.S.R. No. 350 dated the 10th May, 1958 making certain further amendment to the Amritsar and Gurdaspur Districts Rice (Export Control) Order, 1957.

(viii) G.S.R. No 351 dated the 10th May, 1958 making certain amendment to the Uttar Pradesh Rice (Export Control) Order, 1957.

(ix) G.S.R. No. 352 dated the 10th May, 1958 making certain amendment to the Bihar Foodgrains (Export Control) Order 1957.

(x) G.S.R. No. 352 dated the 10th May, 1958 making certain amendment to the Madhya Pradesh Rice (Export Control) Order, 1957.

(xi) G.S.R. No. 354 dated the 10th May, 1958 making certain amendment to the Delhi Rice (Export Control) Order, 1958.

(xii) G.S.R. No. 355 dated the 10th May, 1958 making certain further amendment to the West Bengal Rice (Movement Control) Order, 1958.

- (xiii) G.S.R. No. 356 dated the 10th May, 1958 making certain further amendment to the Rice (Restrictions on Rail-Bookings) Order, 1957.
- (xiv) G.S.R. No. 357 dated the 10th May, 1958 making certain further amendment to the South Zone Rice (Restriction on Rail-Bookings) Order, 1958.
- (xv) G.S.R. No. 369 dated the 8th May, 1958.
- (xvi) G.S.R. No. 395 dated the 18th May, 1958 making certain further amendment to the Amritsar and Gurdaspur Districts Rice (Export Control) Order, 1957.
- (xvii) G.S.R. No. 416 dated the 24th May, 1958 making certain further amendment to the Orissa Rice (Prohibition of Export) Order, 1957.
- (xviii) G.S.R. No. 417 dated the 24th May, 1958 containing Rajasthan Gram (Prohibition of Export) Order, 1958.
- (xix) G.S.R. No. 460 dated the 7th June, 1958.
- (xx) G.S.R. No. 461 dated the 7th June, 1958.
- (xxi) G.S.R. No. 465 dated the 4th June, 1958.
- (xxii) G.S.R. No. 468 dated the 7th June, 1958.
- (xxiii) G.S.R. No. 484 dated the 12th June, 1958 containing the Gram (Rajasthan) Price Control Order, 1958.
- (xxiv) G.S.R. No. 486-A dated the 17th June, 1958 making certain further amendment to the Tripura Foodgrains (Movement) Control Order, 1956.
- (xxv) G.S.R. No. 497 dated the 21st June, 1958.
- (xxvi) G.S.R. No. 509 dated the 19th June, 1958 making certain further amendment to the Rice (Southern Zone) Movement Control Order, 1957.
- (xxvii) G.S.R. No. 526 dated the 25th June, 1958 containing the Andhra Pradesh Rice (Information, Inspection and Seizure) Order, 1958.
- (xxviii) G.S.R. No. 558 dated the 5th July, 1958 making certain amendment to the Rice (Prohibition of Use in Wheat Products) Order, 1958.
- (xxix) G.S.R. No. 567 dated the 3rd July, 1958 containing the Paddy (Punjab) Rice Control Order, 1958.
- (xxx) G.S.R. No. 591 dated the 12th July, 1958 making certain amendment to the Rajasthan Gram (Prohibition of Export) Order, 1958.
- (xxxi) G.S.R. No. 605 dated the 11th July, 1958 making certain amendments to the Rice and Paddy (West Bengal) Second Price Control Order, 1958.
- (xxxii) G.S.R. No. 609 dated the 12th July, 1958 making certain further amendment to the Inter-Zonal Wheat Movement Control Order, 1957.
- (xxxiii) G.S.R. No. 625 dated the 19th July, 1958.  
[Placed in Library, See No. LT-798/58.]

PAPER ENTITLED "WOMEN IN EMPLOYMENT (1901-1956)"

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** On behalf of Shri Abid Ali, I beg to lay on the Table of the House a copy of the paper "Women in Employment (1901-1956)" prepared by the Labour Bureau, Simla, and the Labour and Employment Division of the Planning Commission. [Placed in Library, See No LT-799/58.1]